

F.NO.56(10)/CESTAT/CASH/M.Q.EXP./2021-22
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:-16/01/2023

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of Dec -2022.

Sir,

I am to forward herewith the expenditure statement for the month of Dec-2022 (F.Y 2022-23) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi, for your information and necessary action please.

Yours Faithfully,


Drawing and Disbursing officer
CESTAT, New Delhi


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1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Computer Section for uploading website.
3. Office Copy.


Drawing and Disbursing officer
CESTAT, New Delhi

Statement showing expenditure for the month of DEC--2022

Sr. No.	Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.12.22 to 31.12.22	Prograssive 31.12.2022	Variation between proportinate grant and actual expenditure		Remarks
						Saving	Excess	
1..	Salaries	170000000	141666667	13210494	137083480	4583187		
2..	Medical	3200000	2400000	824144	3056123		-656123	
3..	Travel Exp.	4500000	3375000	17456	2509750	865250		
4..	Office Exp.	49500000	37125000	3192867	39059634		-1934634	
5..	OTA	100000	75000	0	0	75000		
6..	R R & T	30590000	22942500	2210624	24970985		-2028485	
7..	Infor. Tec.	19000000	14250000	205981	15946238		-1696238	
8..	Adv. Pub.	100000	75000	0	0	75000		
TOTAL		276990000	221909167	19661566	222626210	5598437	-6315480	


 DRAWAING & DISBURSING OFFICER
 CESTAT